

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA-1125/2002

New Delhi this the 30th day of April, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. P.K. Banerjee,
251-A, C/o Amar Tokas,
Room No.12, 3rd Floor,
Village Munirka,
New Delhi-67. **Applicant**
(through Ms. Madhumita Bhattacharjee, Advocate)

Versus

1. Union of India through
Cabinet Secretary ,
Govt. of West Bengal,
Cabinet Secretariat(Main),
Rashtrapati Bhawan,
New Delhi-1.
2. Director General of Security,
Cabinet Secretariat,
Room No.7, BBikaner House Annexe,
New Delhi-1.
3. Inspector General (Head Quarter),
Special Frontier Force(SFF),
East Block, V Level - 4,
R.K. Puram,
New Delhi-66.
4. Deputy Director (AG),
Headquarter SFF,
East Block V, R.K. Puram,
New Delhi-66. **Respondents**

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for applicant submits that the grievances of the applicant have been redressed by the respondents and seeks permission to withdraw the OA. Permission granted. O.A. is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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